

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12.03.2021 THROUGH PHYSICAL
HEARING

PRESENT: **SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)**
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)

IA/MA/IBA/TCP/TCA/CP/CA No : CP/1044/2019
NAME OF PETITIONER : Najma Meeran & 3 Ors
NAME OF RESPONDENT : Mountain Estates Pvt Ltd & 4 Ors
SECTION : Sec 59 of CA 13

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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1) B. Dhanraj -
kes rthikran
kumari

u 1 R₂ -
R3-4

B. Dhanraj
kes

Geethayalli T
for M/s Ariyar & Dolic
8870048750

for R₁

Geethayalli T

G. Annapoorani

for Mriyambak J. Kannan

for Petitioners

G. Annap

9176320177

ORDER

The Registry is directed to post this matter for hearing on **27.05.2021** for
physical hearing

-SD-

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

(R.VARADHARAJAN)
MEMBER (JUDICIAL)